

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/856/2019

Date of order: 23.07.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***Pronob Kumar Dey***  
***Vs.***  
***M/O Commerce***

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Ms. D. Nag, Counsel

**O R D E R (Oral)**

**Per Ms. Bidisha Banerjee, JM:**

Since the representation has not been preferred to the competent authority and application seems to be pre-mature as the representation was filed only in the month of June, 2019, OA is disposed of with liberty to the applicant to prefer a comprehensive representation to the appropriate competent authority within a period of 4 weeks from the date of receipt of copy of this order.

2. In the event such representation is preferred, the same shall be disposed of within 2 months thereafter.
3. It is also made clear that we have not gone into the merits of this matter and therefore all points are kept open for consideration by the respondent authorities.
4. OA is accordingly disposed of. No costs.

**(Dr. Nandita Chatterjee)**  
**Member (A)**

pd

**(Bidisha Banerjee)**  
**Member (J)**